

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 105
IB-555(ND)/2021
IA-2520/2024

IN THE MATTER OF:

M/s. Neerav Bhatnagar

... Applicant/Petitioner

Versus

M/s. Sequel Buildcon Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Anuj Chauhan, Adv. Abhay Arora on behalf
of IRP in I.A-2520/2024

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2520/2024: List on 11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)